

Income generated through Levy of Taxes on Tobacco/Tobacco Products

2477. SHRI SURESH PACHOURI: Will the Minister of FINANCE be pleased to state:

(a) the income generated by Government from levy of tax *viz.* excise duty, sales tax etc. on tobacco and tobacco-based products during the last three years;

(b) out of the total revenue earned by Government, the percentage of earning from cigarette and other forms of tobacco products; and

(c) the total production of cigarettes and other form of tobacco products in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. P. VEERENDRA KUMAR):

(a) Revenue (Basic Excise Duty & Addl. -Excise Duty) Earned from Cigarettes and Other Tobacco Product (Rs. in Crores)

| PRODUCTS | | 1993-94 | 1994-95 | 1995-96 |
|--|-----|----------|----------|----------|
| Cigarettes and | BED | 1867.66 | 1756.76 | 2297.85 |
| cigarillos of tobacco substitutes | AED | 871.91 | 986.14 | 1129.02 |
| Bidies | BED | 159.79 | 161.36 | 158.90 |
| | AED | | 46.69 | 48.56 |
| Chewing tobacco including khara | BED | 88.29 | 115.55 | 173.19 |
| masala, kimara etc. | AED | 25.46 | 35.21 | 43.34 |
| All other products falling under Chapter 24 of the Central Excise Tariff | BED | 49.02 | 376.40 | 157.63 |
| | AED | 4.81 | 9.24 | 11.70 |
| Cess on bidies | | 13.01 | 11.92 | 15.80 |
| Total | | 3,116.68 | 3,499.27 | 4,036.49 |

Note: No Sales Tax is levied on Cigarettes and other Tobacco Products. However, Additional Excise Duty (AED) in lieu of Sales Tax is levied.

(b)

| Year | Total Revenue from Union Excise Duties (Rs. in Crores) | Excise Revenue from Cigarettes and other tobacco Products (Rs. in Crores) | (%of (2) to (1)) |
|---------|--|---|------------------|
| | (1) | (2) | (3) |
| 1993-94 | 31,750.00 | 3,116.68 | 9.82% |
| 1994-95 | 36,900.00 | 3,499.27 | 9.48% |
| 1995-96 | 41,000.00 | 4,036.49 | 9.85% |

(c)

| Year | Production of Cigarettes (No. in Lakhs) | Production of Bidies (No. in Lakhs) | Production of other Tobacco products (KGS. in Lakhs) |
|---------|---|-------------------------------------|--|
| 1993-94 | 7,27,582.56 | 32,65,875.62 | 1,906.79 |
| 1994-95 | 8,52,087.36 | 39,96,875.62 | 4,813.98 |
| 1995-96 | 8,82,978.60 | 41,85,301.30 | 4,338.19 |

Loans by Nationalised Banks in Assam

2478. SHRI PARAG CHALIHA: Will the Minister of FINANCE be pleased to state:

(a) the details of loans disbursed by nationalised banks in Assam during the three years, year-wise;

(b) details of loans amounting to Rs.one lakh and above disbursed without tangible security during the period;

(c) percentage of the loan amount given to SC/ST applicants in the state against total advances;

(d) the number of loan applications received, from SC/ST applicants by these banks directly or through official agencies and the number of applications sanctioned and rejected with reasons for rejection;

(a) whether there is any time limit

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (f) the information is being collected and will be laid on the Table of the House to the extent available.

मध्य प्रदेश में भारतीय जीवन बीमा निगम के शाखा कार्यालय खोला जाना

2479. श्री दिलीप सिंह जूदेव: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

- वर्ष 1991-92 से वर्ष 1994-95 के दौरान वर्ष-वार मध्य प्रदेश में किन-किन स्थानों पर भारतीय जीवन बीमा निगम के शाखा कार्यालय खोले गए हैं;
- वर्ष 1995-96 और 1996-97 के दौरान किन-किन स्थानों पर नई शाखाएं खोले जाने के प्रस्ताव विचारधीन हैं;